

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 138 OF 2017

Dated: 26th November, 2018

In the matter of:

Kerala State Electricity Board Ltd.

... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter for hearing on **18-2-2019**.

Court Master/PPS